

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 41/RP/2022

Subject : Petition under Section 94 of the Electricity Act read with Regulation 103 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2013 seeking review of order dated 25.06.2022 passed by the commission in Petition No. 159/TT/2021.

Date of Hearing : 6.3.2023

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Haryana Vidyut Prasaran Nigam Limited

Respondents : Power Grid Corporation of India Limited & 3 others

Parties present : Shri Akash Lamba, Advocate, HVPNL
Ms. Nikita Choukse, Adovcate, HVPNL

Record of Proceedings

The instant petition is filed by Haryana Vidyut Prasaran Nigam Limited seeking review of order dated 25.6.2022 in Petition No. 159/TT/2021.

2. Learned proxy counsel for the Review Petitioner requested to adjourn the matter due to non-availability of the arguing counsel.
3. At the request of the learned counsel for the Review Petitioner, the Commission adjourned the matter.
4. The Petition shall be listed for further hearing on 25.5.2023.

By order of the Commission

sd/-

(V. Sreenivas)
Joint Chief (Law)

